

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3703
ANSWERED ON:04.09.2012
SALE OF IODISED SALT THROUGH PDS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of States that distribute iodised salt through the Public Distribution System (PDS) enabling it to reach the poor people; and

(b) the extent to which the iodised salt distributed through PDS is cheaper as compared to the ones sold in the open market?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) Under the Targeted Public Distribution System (TPDS), Government allocates foodgrains (rice, wheat and coarse-grains), sugar and kerosene oil to States/Union Territories (UTs) for distribution to the eligible beneficiaries through Fair Price Shops (FPSs).

As per information received from Directorate General of Health Services, iodised salt is being distributed through Public Distribution System to Below Poverty Line population at subsidized rates in 12 States.

(b) The issue price of iodised salt distributed through PDS outlets as reported by six States, namely, Chattisgarh, Gujarat, Himachal Pradesh, Madhya Pradesh, Tripura and West Bengal varies between Rs. 1 to 6 per kg whereas the prevailing retail price of iodised salt in the open market in different States/UTs varies between Rs. 6 to 16 per kg.